



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,9th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
8	AB/861/2021 B/O	MD. SIFATULLAH AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021